

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:450
ANSWERED ON:08.05.2012
SPORTS FACILITIES
Singh Shri Jitender

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the various programmes through which the Government extends sports facilities in the country;
- (b) the current facilities available in Delhi for sportspersons of various disciplines;
- (c) whether there is a demand to extend such facilities to sportspersons of the National Capital Region (NCR) of Delhi;
- (d) if so, the details thereof;
- (e) whether there is any proposal to construct sports infrastructure in the NCR similar to the facilities available in Delhi; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.450 TO BE ANSWERED ON 08.05.2012 AKSED BY SHRI JITENDER SINGH MALIK REGARDING SPORTS FACILITIES.

(a) While the primary responsibility for setting up sports facilities is that of States, as 'Sports' is a State subject, however, the Ministry of Youth Affairs and Sports supplements the efforts of the State Governments in creation/upgradation of sports facilities under the scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS).

The scheme of PYKKA, introduced from 2008-09, aims at creation/development of basic playfields in all Village Panchayats and Block Panchayats of the country in a phased manner over a period of 10 years and providing access to organized sports competitions at Block, District, State and National levels. So far, 53,297 villages and block panchayats have already been covered under the PYKKA scheme during the last four years (2008-09 to 2011-12).

For creation of sports infrastructure in urban areas, the Ministry of Youth Affairs and Sports has introduced the Urban Sports Infrastructure Scheme (USIS) from 2010-11 on pilot basis, under which State Governments, local civic bodies, schools, colleges, universities and Sports Control Boards are eligible for appropriate assistance for creation of sports infrastructure such as multipurpose halls, gymnasiums, athletic tracks, hockey turfs, football grounds etc, in urban areas.

Further, Sports Authority of India (SAI) has, Regional Centres, Centres of Excellence (CoE), SAI Training Centres (STCs) and Special Area Games (SAG) centres across the country. Details of SAI's Regional Centres, SAI Training Centres (STCs), Centre of Excellence(CoE) and Special Area Games (SAG) centres State-wise, are given in Annexe.

(b) The Sports Authority of India (SAI), an autonomous organization under the administrative control of the Ministry of Youth Affairs & Sports, has the following sports stadia in Delhi, which are available for training and competitions for sportspersons :-

Sl. No. Name of the Stadium

1 Jawaharlal Nehru Stadium- Athletics

2 Jawaharlal Nehru Stadium- Weightlifting

- 3 Jawaharlal Nehru Stadium- Lawn Bowls
- 4 Indira Gandhi Sports Complex- Gymnastics
- 5 Indira Gandhi Sports Complex- Wrestling
- 6 Indira Gandhi Sports Complex- Cycling
- 7 Major Dhyan Chand National Stadium (Hockey)
- 8 Shyama Prasad Mukherjee Swimming Pool Complex (Swimming)
- 9 Karni Singh Shooting Ranges (Shooting)

(c) to (f): As stated in reply to part (a) above, it is the responsibility of the concerned States including those of the National Capital Region (NCR) for creation/development of sports facilities. So far as the assistance from Ministry of Youth Affairs & Sports is concerned, the States can avail of the appropriate financial assistance under the schemes of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) and Urban Sports Infrastructure Scheme (USIS) for creation/development of the sports facilities in rural and urban areas.